



6

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/114/ (IB)/IB/2018
NAME OF THE PETITIONER(S) : PADMAVATI DISTRIBUTORS
NAME OF THE RESPONDENT(S) : VELOHAR INFRA PVT LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
6.	R.K. RAMAIAH	Counsel for Respondent	
	A. THAYAPPARAN A.K.C. KRISHNAMOORTHY	Counsel for Applicant.	

ORDER

Counsel for petitioner present. Counsel for respondent present and prayed for time to file counter stating that he has not received the copy of the petitioner. Counsel for petitioner is directed to furnish copy of the petition to the respondent. Time is enlarged at request. Put up on 04.04.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)